

युद्धबंदियों की रिहाई के संबंध में प्रधान मंत्री द्वारा दिया गया बक्तव्य

1724 श्री सरदार कुमार सं० चं० श्रांघ्रे :

श्री ना० क० शेजवलकर :

श्री आम प्रकाश यागी :

श्री प्रेम मनोहर :

श्री जगदीश प्रसाद माथुर :

श्री डी० के० पटेल :

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 12 जुलाई 1973 को दिल्ली में हुए एक प्रेस सम्मेलन में प्रधान मंत्री ने यह कहा कि युद्धबंदियों की रिहाई तब तक नहीं की जायेगी जब तक कि पाकिस्तान के साथ अन्तिम समझौता नहीं हो जाता, और

(ख) यदि हा, तो इस संबंध में अब तक क्या प्रगति हुई है ?

†[Statement made by Prime Minister regarding release of POWs

1724 SHRI S. C. ANGRE:

SHRI N. K. SHEJWALKAR:

SHRI O. P. YAGI:

SHRI PREM MANOHAR:

SHRI JAGDISH PRASAD MATHUR:

SHRI D. K. PATEL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that in a Press Conference in Delhi held on the 12th July, 1973 Prime Minister said that prisoners of War would not be released till a final agreement was reached with Pakistan; and

(b) if so, the progress made so far in this regard?

विदेश मंत्रालय में राज्य मंत्री (श्री सुरेन्द्र पात्र सिंह)

(क) और (ख) प्रधान मंत्री ने 12 जुलाई, 1973 को दिल्ली में कोई प्रेस सम्मेलन नहीं किया था। लेकिन बताया जाता है कि 12 जुलाई 1972 को एक प्रेस सम्मेलन में प्रधान मंत्री ने कहा था कि पाकिस्तान के साथ समझौता हो जाने पर युद्धबंदी रिहा कर दिए जाएंगे। जैसा कि सदन को ज्ञान है, इस समझौते पर 28 अगस्त, 1973 को दिल्ली में हस्ताक्षर हुए और इस समझौते के अधीन 19 सितम्बर, 1973 से भारत पाकिस्तान और बंगलादेश के बीच तीन तरफा प्रत्यावर्तन शुरू हुआ।

†[THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) The Prime Minister did not convene any Press Conference in Delhi on 12th July, 1973. However, in a Press Conference on 12th July, 1972, the Prime Minister was reported to have stated that the prisoners of War will be released after an agreement had been reached with Pakistan. As the House is aware this agreement was signed at Delhi on 28th August, 1973 and the three-way repatriation between India, Pakistan and Bangladesh commenced on 19th September, 1973 under this agreement.]

Conference of Chief Executives of State Industrial Development Corporations

1725. SHRI SITARAM KESRI: Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether a Conference of Chief Executives of State Industrial Development Corporations was held in New Delhi in September, 1973;

(b) if so, the details of discussions held; and

(c) the decisions taken therein?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) and (c) This meeting was held to enable the Minister of Heavy Industry to take stock of the problems faced by the State Public Sector Undertakings/State Industrial Development Corporations and help the Corporations to overcome these difficulties. The representatives of these Corporations mentioned the problems faced by them particularly by way of difficulty in getting raw-materials, shortage of foreign-exchange and delays in obtaining loans from Financial Institutions. It was decided to bring these difficulties to the notice of authorities concerned for taking remedial action.

Installed capacity of Durgapur Steel Plant

1726. SHRI KALYAN ROY: Will the Minister of STEEL AND MINES be pleased to state the steps taken by Government to review the installed capacity of the Durgapur Steel Plant and results thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): The Steel Authority of India Limited as well as the Action Committee of the Planning Commission are reviewing the rated capacity of the Durgapur Steel Plant.